

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 13 DEC 1988

APPLICATION NO. 1796/88(F).

W.P. NO.

Applicant(s)

N.Ramesh

-vs-

To

Respondent(s)

Secy, M/o Railways, N.Delhi & ors.

1. N.Ramesh,
No.1349, 4th cross,
R.P.C.Layout, Vijayanagar East,
Bangalore 40.
2. Secy, UOI,
Ministry of Railways,
Rail Bhavan, New Delhi.
3. The General Manager,
Southern Railway,
Park Town, Madras.
4. The Divisional Railway Manager,
Bangalore Divn.,
Southern Railway, S.B.C.
Bangalore.

5. The Senior Divisional Engineer,
Southern Railway,
Bangalore.
6. Sh. M.S.Ananda Ramu,
Advocate,
No.128, Cubbonpet,
Main Road,
Bangalore 560 002.

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/ ~~DBX/ZXRRRIMXBRER~~
passed by this Tribunal in the above said application(s) on 1.12.88.

Received
referred
14/12/88
(N. Ramesh)
APPLICANT

for *Debi*
DEPUTY REGISTRAR
(JUDICIAL)

Encl : As above

OK
Applied
13/12

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE.

DATED THIS THE 1ST DAY OF DECEMBER, 1988

Present

THE HON'BLE MR. JUSTICE K.S.PUTTASWAMY VICE CHAIRMAN
THE HON'BLE MR. L.H.A. REGO .. MEMBER(A)

APPLICATION NO.1796 OF 1988(F)

Sri N.Ramesh S/o N.Narasimhaiah
28 years, Gangman, working in the
Personnel Branch, S.B.C. Southern
Railway, Bangalore.

R/at No.1349, 4th cross,
R.P.C.Layout, Vijayanagar East,
Bangalore-40.

Applicant

(By Shri M.S.Anandaramu,Adv.for the Applicant)

-vs.-

1. Union of India
by its Secretary,
Ministry of Railways,
Rail Bhavan, New Delhi.
2. The General Manager,
Southern Railway,
Park Town, Madras.
3. The Divisional Railway-
Manager, Bangalore Division,
Southern Railway, S.B.C.,
Bangalore.
4. The Senior Divisional
Engineer, Southern Railway,
Bangalore.

.. Respondents.



1988-12-01
This

This application coming on for preliminary hearing this day, HON'BLE VICE CHAIRMAN made the following:

O_r_d_e_r

Applicant by Shri M.S.Anandaramu. He prays for permission to withdraw this application with liberty reserved to the applicant to file a fresh application challenging the later order made against the applicant, on all such grounds as are available to him.

2. Permission sought for is granted.

Application is rejected as withdrawn, for the reasons stated supra.



Sd/-

(K.S.PUTTASWAMY) 1/17
VICE CHAIRMAN.

Sd/-

(L.H.A.REGO)
MEMBER(A).

TRUE COPY

Helle 137b
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

Dym: 1/59
26/3/1978

भारत सरकार
रेल मंत्रालय (रेलवे बोर्ड)

सं. ई० (जी०) — ८८ एल० एल० ३ — ६ (२८१)

नयी दिल्ली दिनांक 197

26/3/1978

सेवा में,

The Registration

of

Bangalore

No. 1296/86(6)

N. Ramesh —

Secretary

SD

1/3/78

Ram
Sarkar
महोदय,

उपर्युक्त विषय पर आपके तारीख 1/3/78 के सम्मन/आदेश के सम्बन्ध में मुझे यह सूचित करने का निर्देश हुआ है कि महाप्रबन्धक इस मामले को निवारने में सक्षम प्राधिकारी हैं। इसलिए विचाराधीन सम्मन/आदेश आवश्यक कार्रवाई हेतु उन्हें भेज दिये गये हैं।

भवदीय

संलग्न: कुछ नहीं।

1/2/78

कृते सचिव, रेलवे बोर्ड

सं. ई० (जी०) — ८८ एल० एल० ३ — ६ (२८१)

दिनांक 26/3/1978

आदालत के सम्मन/आदेशों सहित एक प्रति महाप्रबन्धक, आवश्यक कार्रवाई हेतु अग्रेषित।

इस मामले में सुनवाई की तारीख है।

संलग्न: यथोक्त।

कृते निदेशक, स्थापना
रेलवे बोर्ड

D-1-2-84